

made for obtaining details regarding various categories of unemployed people under this census; and

(d) if so, the details in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SUBODH KANT SAHAY): (a) The total expenditure likely to be incurred on the ensuing census in the country for the year 1990-91 is Rs. 110.94 crores and a provision has been made accordingly in the 1990-91 budget.

(b) The work of main enumeration for the 1991 Census will commence on February 9, 1991 and it will be completed by March 5, 1991 in all States and Union Territories except in Jammu & Kashmir where owing to difficult weather conditions, it will be conducted during September 11 to October 5, 1990 in Leh and Kargil districts and during August 1 to August 25, 1991 in rest of the State. In a few snow bound and inaccessible areas, a separate time table has been drawn for conducting the census.

(c) and (d). The details regarding various categories of unemployed people as such will not be collected in the ensuing census. However, information on the different categories of non-workers will be obtained. Further, every non-worker will be asked in the 1991 Census whether he or she is seeking/available for work and if so, whether he or she has ever worked before.

[English]

Supply of Fertilizers to States

8077. SHRI P. NARSA REDDY: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government have been able to meet the requirement of fertilisers of

various States during 1988-89 and 1989-90;

(b) if not, the demand of fertilizer made by Andhra Pradesh during the said period and the quantity actually supplied to them, year-wise; and

(c) whether the same is sufficient to meet the requirements of the State?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT IN THE MINISTRY OF AGRICULTURE (SHRI UPENDRA NATH VERMA): (a) Yes, Sir.

(b) and (c). Does not arise.

Pest Control Projects

8078. SHRIMATI SUBHASHINI ALI: Will the Minister of AGRICULTURE be pleased to state:

(a) the terms of Indo-US collaboration in pest control projects and the areas of research and work done so far;

(b) whether there are any other field level projects working for the control of pests; and

(c) if so, the details of areas of operation and research?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT IN THE MINISTRY OF AGRICULTURE (SHRI UPENDRA NATH VERMA): (a) Sir. The Indo-US collaboration projects on pest control are funded through the US-India Rupee Fund (USIF). The terms demand that these projects should be mutual interest to both the countries. The projects cover pests of mango, wheat, breeding for pest resistance, insect taxonomy, pesticides and biological control.

In respect of mango pest, four midge parasites have been identified for which a mixture of two patent pesticides, Dizanon and Dimecron for spraying the inflorescences thrice during the early stages of the pest development is recommended as control measure. In respect of Safflower an important oilseed, four insect pests and seven fungal diseases affecting this crop have been identified. Some crosses have been made between disease resistant and insect resistant lines. The investigations on the use of pesticides have revealed the hazards arising out of injudicious use of pesticides and have detected pesticide residues in vegetables, mustard, stored food grains, meat, dairy products, poultry, eggs and in human fat and milk.

(b) Yes.

(c) The field projects on pest and disease surveillance and biological control of crop pests and weeds, are being implemented by Government of India through a network of 43 field stations located in 23 States and Union Territories. Considerable progress has been made on pest control which is being brought out periodically as bulletins, pamphlets, films, reports and research publications

Request for Changing Alignment of National Highway No. 14

8079. SHRI SHANKERSINH VAGHELA: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether Government have received any requests from the State Government of Gujarat to change the alignment of National Highway No. 14;

(b) if so, the details thereof; and

(c) the reaction of Government thereto?

THE MINISTER OF SURFACE TRANSPORT (SHRI K.P. UNNIKRIISHNAN): (a) and (c). Yes, Sir. A change of alignment for the newly declared National Highway No. 14 was proposed by the State Government of Gujarat along a different route, viz. Beawar-Sirohi-Mandar-Mount Abu-Pathawada-Dhanera-Tharad-Suigam-Samkhiali-Kandla passing through Rajasthan and Gujarat States in lieu of existing Beawar-Pali-Sirohi-Abu Road-Palampur-Radhanpur. The State Government has, however, been informed that since the route adopted for NH. No. 14 is based on recommendation of the National Transport Policy Committee of the Planning Commission, it would not be desirable to change its alignment.

Rajiv-Longowal Accord

8080. SHRI J. CHOKKA RAO: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government consider Rajiv-Longowal accord relevant today and whether it can be utilised in finding a solution to the Punjab problem; and

(b) if so, the positive steps taken during the last four months for implementation of the accord?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SUBODH KANT SAHAY): (a) and (b). In the All-Party meeting on Punjab convened by the Prime Minister at New Delhi on 17th December, 1989, a broad consensus was arrived at, appealing for a fresh approach to resolve the Punjab problem on an enduring basis, within the framework on the Constitution of the Republic and without compromising the unity and integrity of the country.